

# HIGH COURT OF CHHATTISGARH, BILASPUR

## ORDER

No. 54 /  
II-14-1/2018 (Steno.)

Bilaspur, dated: 09 August, 2019

In view of the fact that inspite of grant of additional time (twice), Shri Punit Kumar Mishra neither joined his duties, nor submitted any further application for extension of time to join his duties, therefore, the appointment of **Shri Punit Kumar Mishra S/o Shri Ram Anugrah Mishra** to the post of Stenographer, made vide Registry order no. 02 (App.) dated 09.01.2019, is hereby cancelled.

By Order of Hon'ble the Chief Justice

Sd/-  
**(Neelam Chand Sankhla)**  
Registrar General

Endt. No. 8380 /  
II-14-1/2018 (Steno.)

Bilaspur, dated: 09 August, 2019

### **Copy forwarded to: -**

1. P.S. to the Registrar General, High Court of Chhattisgarh, Bilaspur,
2. Registrar (Vig./I.&E./Judl./S. & A. Cell), High Court of Chhattisgarh, Bilaspur,
3. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
4. Additional Registrar (Judl./DE & E/Adm.), High Court of Chhattisgarh, Bilaspur,
5. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur – with a request to get it be uploaded in the website of High Court of Chhattisgarh, Bilaspur,
6. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
7. Deputy Registrar (Accounts), High Court of Chhattisgarh, Bilaspur,
8. Assistant Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
9. **Shri Punit Kumar Mishra S/o Shri Ram Anugrah Mishra**, Village-Benipur, Post-Mauama, Distt.-Allahabad (U.P.) Pin – 212507.

***for information/ necessary action.***

  
9.8.2019  
**(Neelam Chand Sankhla)**  
Registrar General